

IMMEDIATE/OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs) : DELHI

38771-38772
No...../Misc.Attch.Trng./Gaz./2024

Dated, Delhi the 08 OCT 2024

To

- 1) Ms. Vandana, DJ-08, Central District, Tis Hazari Court, Delhi.
- 2) Sh. Sushil Anuj Tyagi, ASJ-04, Central District, Tis Hazari Court, Delhi.

Sub:- Attachment of DANICS Probationers (59th Batch) from 04.11.2024 to 08.11.2024.

Respected Sir,

Please find enclosed herewith the Training Schedule (Annexure-A) of Ms. Richa Jain, DANICS(Probationer) with the request to provide training to probationer on 05.11.2024, as per the details given in enclosed UTCS letter dated 07.10.2024.

It is also informed that Sh. Jagvinder Singh, Judicial Assistant, Protocol Branch, Central District, Tis Hazari Court, Delhi (Mobile No. is 9868265810) will be the Nodal Officer for the visit of Ms. Richa Jain, DANICS(Probationer).

8 OCT 2024
(Mukesh Kumar Gupta)
Officer-in-Charge (Judicial Branch, HQs)
For Pr. District & Sessions Judge (HQs)
Delhi

38773-38783
No...../Misc.Attch.Trng./Gaz./2024

Dated, Delhi the 08 OCT 2024

Copy forwarded along with enclosures for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Pr. District & Sessions Judge, Rouse Avenue, with the request to make necessary arrangement to provide training to Ms. Richa Jain, DANICS(P) in CBI Courts, as per the details given in UTCS letter dated 07.10.2024 i.e. for 07.11.2024 (Copy enclosed). The name and mobile number of the Nodal Officer of department along with the place of reporting may be sent to Deptt. Of LJ & LA, Delhi Secretariat within three days.
3. The Principal Secretary, GNCTD, Department of Law, Justice & Legislative Affairs, 8th Level, C Wing, Players Building, Delhi Secretariat, I.P. Estate, New Delhi-110002 w.r.t their letter No.F.11(49)/Admn/ LJ&LA/12/8040-8045 dated 10.10.2024.
4. The Director (Training), Govt. of NCT of Delhi, Directorate of Training (UTCS), Institutional Area, Vishwas Nagar, Behind Karkardooma Courts, Delhi-110032.
5. Ms. Richa Jain, DANICS(P) (through Principal Secretary, LJ & LA, 8TH Level, C-wing, Players Building, Delhi Secretariat, I.P. Estate, New Delhi.)
6. The Branch-In-charge, Protocol Branch, Central District, Tis Hazari Court, Delhi
7. The Care Taker, Care Taking Branch, Central District, Tis Hazari Court, Delhi for making necessary arrangements.
8. PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi
9. The Website Committee, Tis Hazari Court, Delhi.
10. R & I Branch for uploading on LAYERS.
11. Sh. Jagvinder Singh, JA Protocol Branch, Central District, Tis Hazari Court, Delhi

8 OCT 2024
Officer-in-Charge (Judicial Branch, HQs)
For Pr. District & Sessions Judge (HQs)
Delhi